

squid, cuttle fish, packaged tea and coffee, fruits, coconut shells, snack items and mixed vegetables etc.

These SEZs have resulted in generating additional economic activity in the area as well as providing direct and indirect employment to the local population.

### **Improving level of industrialization in Bihar**

1251. SHRI N.K. SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Bihar's industrial sector contributes only about 16 per cent to its Gross State Domestic Product (GSDP) as against 26 per cent for the national average;

(b) whether Government is considering any measures to improve the level of industrialization in Bihar by promoting public and private investment incentives; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): (a) Yes, Sir.

(b) and (c) Government has taken various measures for improving the industrial growth in the country including Bihar. These measures include Industrial Infrastructure Upgradation Scheme (IIUS); integrated Leather Development Programme (ILDPI); scheme for Assistance to States for Developing Export Infrastructure and Allied Activities (ASIDE); Micro and Small Enterprises – Cluster Development Programme (MSE-CDP); scheme for Integrated Textile Parks (SITP); Technology Upgradation Fund Scheme (TUFS); etc.

The Government of Bihar has a scheme for Integrated Development of Food Processing Sector in force. It has also announced the Industrial Incentive Policy, 2011, for next five years. The policy is effective from 1st July, 2011. Details of both the schemes are available on the website of the Department of Industry, Government of Bihar (<http://industries.bih.nic.in>).

### **Need for changes in administrative system to start new industries**

†1252. SHRI RAM JETHMALANI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

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†Original notice of the question was received in Hindi.

- (a) whether it is a fact that there is a need to bring huge change in administrative system of country for starting industry;
- (b) if so, Government's reaction in this regard;
- (c) whether it is also a fact that India currently stands at 132nd position in the list of 185 countries at the world level;
- (d) if so, Government's reaction in this regard; and
- (e) whether it is also a fact that these bottlenecks are turning out to be hindrances in foreign capital investment in Indian industries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI S. JAGATHRAKSHAKAN): (a) and (b) The Government of India in partnership with various State Governments and Business Associations is making concerted efforts to make regulations conducive for business requirements. The reforms include setting up of single windows, reduction of documentation through composite forms for various licenses/permissions, computerization of services, simplification of taxes and payments, reduction of inspections and dissemination of national and international best practices.

(c) and (d) Yes, Sir. As per the latest Report of 'Doing Business Report' published by the World Bank, India currently stands at 132nd position in the list of 185 countries at the world level. India's rank on ease of doing business has improved from 139th position last year on account of reform process undertaken by the Government of India.

(e) The Government has undertaken a number of reform measures on continuous basis to address the issues of procedural hindrances. A liberal and investor friendly policy on foreign capital investment has been put in place. The policy and procedures are reviewed on a continuous basis through inter-Ministerial consultations.

#### **Effect of MAT on SEZ on investors**

1253. SHRI C.M. RAMESH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether introduction of levy of Minimum Alternate Tax (MAT) on Special Economic Zone (SEZ) led to loss of interest by investors in such zones; and